

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST BLOCK NO.2, R.K.PURAM, NEW DELHI-110066**

(CUSTOM & ST APPEAL BRANCH)

Adjournment Notice

Date: 24.07.18

All the concerned are hereby informed that ST/COD/51012-51013/2017 in Appeal No.ST/51882-51883/2017 & ST/51881/2017-CUS(DB) in the case of EBIZ Company and others Vs. CCE Delhi listed on 24.07.2018 stand adjourned till further notice.


(Mohinder Singh)
Deputy Registrar

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